

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Monday, 08<sup>th</sup> January, 2024 at 02.30 p.m. ;**

### **I**

The Special Division Bench comprising of the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the matter as per the board notified separately.

### **II**

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 05.01.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**